

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/00200/2021**

HYDERABAD, this the 29<sup>th</sup> day of March, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

M. Prasad, IRSME S/o M. Anjaneyulu,  
Aged about 62 years, Occupation Senior Divisional  
Safety Officer (Retd.) (Group-A) in the O/o the  
Divisional Railway Manager, Nanded Division,  
South Central Railway, Nanded R/o H.No.21-10/  
5-57A, Teachers' Colony, 3<sup>rd</sup> lane, Muthylampadu,  
Vijayawada 520 011.

...Applicant

(By Advocate : Mr. K. Siva Reddy)

Vs.

Union of India rep by

1. The Secretary (Establishment),  
Railway Board, Ministry of Railways,  
Rail Bhavan, New Delhi.

2. The General Manager,  
South Central Railway, Rail Nilayam,  
III Floor, Secunderabad – 500 071.

3. Sri Pramod Kumar, Inquiry Officer and Retd.  
General Manager, Railway Coach Factory,  
Kapurtala, Punjab State, r/o S-901, Amrapali  
Silicon City, Sector-76, UP 201 301. ....Respondents

(By Advocate : Mr. S. M. Patnaik, SC for Railways)

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**ORAL ORDER**

**(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)**

**Through Video Conferencing:**



This OA is filed with regard to the filing of bias petition against the Inquiry Officer. The applicant submits that despite bias petition filed against the Inquiry Officer, the Inquiry Officer is conducting the inquiry.

2. The Respondents have stated in the reply statement that they have stopped the inquiry proceedings after filing of the bias petition against the Inquiry Officer and further submitted that the inquiry will not be conducted till the disposal of the bias petition. As the relief prayed for in the OA has been granted, the OA is closed as no further orders are necessary.
3. No order as to costs.

**(B.V.SUDHAKAR) (ASHISH KALIA)**  
**ADMINISTRATIVE MEMBER**                   **JUDICIAL MEMBER**

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